

GOVERNMENT OF INDIA
MINISTRY OF POWER
RAJYA SABHA
UNSTARRED QUESTION NO.315
ANSWERED ON 19.07.2022

PURCHASE OF POWER EQUIPMENTS FROM LOCAL MARKETS

**315 SHRI SANJEEV ARORA:
SHRI K.C. VENUGOPAL:**

Will the Minister of **POWER**
be pleased to state:

- (a) whether Government has made it mandatory for Thermal and Hydro Power producers to purchase power equipments from local markets and if so, the details thereof and the aims and objective behind the move;
- (b) whether Thermal and Hydro Power producers face a lot of problems in purchasing power equipments from local markets;
- (c) if so, the measures being taken by Government to make sure that the equipments are made available in the local markets; and
- (d) whether Government has also proposed a scheme for setting up Manufacturing Zones for Power and Renewable Energy equipment and if so, the details thereof?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (d) : Department for Promotion of Industry and Internal Trade (DPIIT) issued Public Procurement (Preference to Make in India)-(PPP-MII), order 2017 (and its subsequent amendments), for encouraging “Make in India” and promoting manufacturing and production of goods and services in India with a view to enhancing income and employment. It is also a step towards making India “Self-Reliant”. In pursuance of DPIIT order dated 16.09.2020, Ministry of Power has also issued PPP-MII order dated 16.11.2021 in respect of power sector equipment indicating the equipment/ material/ components for which there is sufficient local capacity and competition available.

Ministry of Power (MoP) and Ministry of New & Renewable Energy (MNRE) have initiated a scheme jointly for Setting up a Manufacturing Zone for power and renewable energy sector on pilot basis with a budgetary outlay of Rs.400 crore over a period of five years from Financial Year (FY) 2022-23 to 2026-27.
